

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. _____/DHC/Gaz.-IB/G-3/NJA/2025

Dated:

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Director,
National Judicial Academy,
Bhadbhada Road, P.O. Suraj Nagar,
Bhopal-462044 (M.P.)
[Fax No.0755-2696904, Tel: 0755-2696669]

Sub: Nomination of Judicial Officers for Programme No. P-1459, P-1461 & P-1463 at National Judicial Academy, Bhopal.

Sir,

I am directed to refer to your letter No. NJA/Dir./Ac.Prog./2025-26/1885 dated 04.09.2025, on the above subject, and to say that Hon'ble the Chief Justice has been pleased to nominate the following Judicial Officers for attending the Programme No. P-1459, P-1461 & P-1463 scheduled to be held in the month of September & October, 2025 being organized by National Judicial Academy, Bhopal as mentioned against their respective names hereunder:-

<u>S. No</u>	<u>Program No.</u>	<u>Date</u>	<u>Programme Name</u>	<u>Names of the nominated officers</u>
1.	P-1459	27.09.2025 & 28.09.2025	National Conference on Sentencing, Probation and Victimology	1. Mr. Lalit Kumar, ASJ (FTC), South-East District, Saket Courts, New Delhi. 2. Ms. Charu Aggarwal, ASJ (e-court), Shahdara District, Karkardooma Courts, Delhi. 3. Mr. Saurabh Partap Singh Laler, ASJ, New Delhi District, Patiala House Courts, New Delhi.
2.	P-1461	04.10.2025 & 05.10.2025	Conference on Gender, Equality & Law	1. Mr. Rakesh Kumar Sharma, District Judge, Central District, Tis Hazari Courts, Delhi. 2. Mr. Sanjeev Aggarwal, District Judge (Commercial Court), West District, Tis Hazari Courts, Delhi. 3. Ms. Neelam Singh, District Judge (Commercial Court), Central District, Tis Hazari Courts, Delhi

DIC (Judicial)
8/10/25

PD&ST (West)

3.	P-1463	11.10.2025 & 12.10.2025	Refresher Course on Bail Jurisprudence	1. Ms. Vandana, ASJ, North District, Rohini Courts, Delhi. 2. Mr. Anuj Agarwal, ASJ (Special Fast Track Court), Central District, Tis Hazari Courts, Delhi. 3. Ms. Mona. Tardi Kerketta, ASJ (POCSO), South District, Saket Courts, New Delhi.
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Yours Sincerely,

(Ashok Sharma)
Assistant Registrar (Gaz.-IB)
for Registrar General

No. 5196-5202/DHC/Gaz.-IB/G-3/NJA/2025

Dated: 16/09/25

Copy along with copy of letter dated 04.09.2025 of the Director, National Judicial Academy, Bhopal forwarded to the following Principal District & Sessions Judges with the request to inform the nominated Judicial Officers respectively and ask them to co-ordinate directly with National Judicial Academy, Bhopal with regard to study material and other details of the programme:-

- The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi.
- The Principal District & Sessions Judge, South District, Saket Courts, New Delhi.
- The Principal District & Sessions Judge, North District, Rohini Courts, Delhi.
- The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
- The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
- The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi.

Ashok Sharma

(Ashok Sharma)
Assistant Registrar (Gaz.-IB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

TIS HAZARI COURTS : DELHI
No. 25343-25349/JOTP(Bhopal)/Gaz./PDJ West/2025

Dated 18/9/25

Copy forwarded for information and necessary action to:-

- The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
- The concerned Judicial Officers of West District, Tis Hazari Courts, Delhi.
- The Branch Incharge, Filling Section, West District, Tis Hazari Courts, Delhi.
- The PRO, Tis Hazari Courts, Delhi.
- The DDO, Accounts Branch, West District, Tis Hazari Courts, Delhi.
- For Uploading on LAYERS.
- For Uploading on Centralized Website through LAYERS.

(Ajay Gupta)

(Ajay Gupta)
Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-05
For Principal District & Sessions Judge (West)

Aniruddha Bose

Former Judge, Supreme Court of India
Director

National Judicial Academy



Campus : Bhadbhada Road, Suraj Nagar P.O.,
Bhopal-462044 (M.P.) (India)

Registered Office : Supreme Court of India,
Tilak Marg, New Delhi-110001 (India)

Tel.: 0755-2696766, Email : director.nja@nja.gov.in

Ref.: NJA/Dir./Ac.Prog./2025-26/1885
Dated: 4th September, 2025

Dear Chief Justice,

**Sub: Regarding Nominations for the NJA Programmes for the Academic Year 2025-26
from September, 2025 to May, 2026 [P-1459 to P-1504]**

The 10th meeting of the National Judicial Academic Council (NJAC) was held on 29.07.2025 through virtual mode. The NJA Annual Training Calendar for the Academic Year was proposed, discussed and finally approved for being adopted.

The Academic Programmes of NJA for 2025-26 has been designed in conformity with resolutions passed in the said NJAC meeting. The Chairperson of the NJA, the Hon'ble Chief Justice of India and Hon'ble members of the Governing Council and the General Body have also approved the Academic Programmes for NJA for the Academic Year 2025-26.

A copy of the Academic Calendar for the AY: 2025-26 is enclosed (Annexure-1). Nominations are required for the participation of the Judges of your High Court as well as Judicial Officers for the respective programmes.

The NJA would be grateful if you could kindly nominate three Judges from your High Court and three Judicial Officers from the courts under the supervisory jurisdiction of your High Court for the regular programmes (except special events) to be held during September, 2025 to June, 2026 in the academic year 2025-26. I can understand that nominations for all the programmes may not be feasible at this juncture, and the general practice has been to send the nominations two weeks before each programme.

The Academy will be separately sending requests for nominations for Regional Conferences to be hosted by the concerned High Courts of specific region and other special events.

You are also requested to consider nominations of participant judges/ judicial officers, to the extent possible, of those who have not earlier attended NJA programmes to facilitate sensitization of a broader component of our judicial family to the benefits of judicial training and education.

with warm personal regards,

Yours sincerely,

Aniruddha Bose
(Aniruddha Bose)

Hon'ble Mr. Justice Devendra Kumar Upadhyaya
Chief Justice
Delhi High Court
New Delhi - 110003

Copy to: 1. The Registrar General, Delhi High Court, Delhi.
2. The Director (Academics), Delhi Judicial Academy, New Delhi - 110 078.